

DIVISION BENCH
COURT - I

S-5

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1681(KB)2018
IA(I.B.C)/1243(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH JUNE 2024

IN THE MATTER OF	PARAG SALES CORPORATION VS HVR PROJECTS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Ms. Khushboo Shah Rajani, : For Applicant

Mr. Shaunak Mitra, Adv. : For Liquidator

Mr. Sabir Kanti Mazumdar, Liquidator

ORDER

1. Ld. Counsel for the parties present. Liquidator present in person.
2. **IA(I.B.C)/1243(KB)2024**
 - i. Hard copy of the application is not available. Let the same be filed with the registry.
 - ii. Post this IA on **1/7/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**